## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: CP/499/ (IB)/2017

NAME OF THE PETITIONER(S)

: FOSECO INDIA LTD

NAME OF THE RESPONDENT(S)

: EVERON CASTINGS PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Ms. Evoron Certurys Che podre) MS. S.V. Barin Return

B. Kenthryan

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## **ORDER**

Counsels for both the parties are present. Counsel for Corporate Debtor has brought one DD to the tune of Rs.3,60,000/- dated 14.11.2017 to be drawn at Karur Vysya Bank; the same is handed over to the Counsel for the Petitioner. Counsel for the Corporate Debtor has prayed for time to explore the possibilities of settlement between the parties. At request, time is enlarged. Put up on 18.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk